## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/58/ (IB)/2017

NAME OF THE PETITIONER(S)

: KIRAN GLOBAL CHEMS LTD

NAME OF THE RESPONDENT(S)

: J.MATADEE FREE TRADE ZONE PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Herre brinivasan

Coursel for Respondent

## **ORDER**

Counsel for petitioner along with party called but absent. Counsel for respondent present. At this juncture, the respondent submitted that she has not received any papers in relation to this matter from the petitioner. Since the matter has been transferred from the Hon'ble High Court of Madras, the Registry is directed to issue notice to the Put up on 30.06.2017 at 02.30. P.M. petitioner.

(CH. MOHD. SHARIEF PARIO) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)

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